

**IN THE INCOME TAX APPELLATE TRIBUNAL
(DELHI BENCH: 'C': NEW DELHI)**

**BEFORE SHRI N.K. BILLAIYA, ACCOUNTANT MEMBER
AND
SHRI KUL BHARAT JUDICIAL MEMBER**

**ITA Nos:- 3402 & 3403/Del/2018
(Assessment Years: 2014-15 & 2015-16)**

Jai Mata Di Landscapers Pvt. Ltd., New Delhi.	Vs.	ACIT, Central Circle-8, New Delhi.
PAN No: AACJJ4265F		
APPELLANT		RESPONDENT

Assessee by : None
Revenue by : Shri Waseem Arshad, CIT(DR)

Date of Hearing : 29.08.2023
Date of Pronouncement : 29.08.2023

ORDER

PER N.K. BILLAIYA, AM

ITA Nos.- 3402/Del/2018 and 3403/Del/2018 are two separate appeals by the Assessee preferred against a consolidated order of the CIT(Appeals)-24, New Delhi, dated 13.03.2018 pertaining to AYs. 2014-15 and 2015-16.

2. Both these appeals were heard together and are disposed of by this common order for the sake of convenience and brevity.

3. These appeals were first listed on 16.08.2021, on which date the Counsel took adjournment. Since then, these appeals were listed several times and on each occasion the appeal was adjourned for one reason or the other. Even today none appeared on behalf of the assessee inspite of notice, therefore, we decided to proceed exparte.

4. The DR was heard at length.

5. We have carefully perused the order of the CIT(A). We find that the CIT(A) has dismissed the appeals by a well-reasoned order which calls for no interference. Both appeals are accordingly dismissed.

In the result, both appeals are dismissed.

Order pronounced in the Open Court on 29.08.2023

Sd/-
(KUL BHARAT)
JUDICIAL MEMBER

Sd/-
(N.K. BILLAIYA)
ACCOUNTANT MEMBER

Dated: 29/08/2023.
Pooja/-

Copy forwarded to:

1. Appellant
2. Respondent
3. CIT
4. CIT(Appeals)
5. DR: ITAT

ASSISTANT REGISTRAR
ITAT NEW DELHI

Date of dictation	29.08.2023
Date on which the typed draft is placed before the dictating Member	
Date on which the typed draft is placed before the Other Member	
Date on which the approved draft comes to the Sr. PS/PS	
Date on which the fair order is placed before the Dictating Member for pronouncement	
Date on which the fair order comes back to the Sr. PS/PS	
Date on which the final order is uploaded on the website of ITAT	
Date on which the file goes to the Bench Clerk	
Date on which the file goes to the Head Clerk	
The date on which the file goes to the Assistant Registrar for signature on the order	
Date of dispatch of the Order	